

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 128**

**IA(CA)No. 32/2023**

**In**

**CP No. 82/Chd/Hry/2021**

**(Disposed of)**

**(Directions NCLAT)**

**IN THE MATTER OF:**

**Sahil Dhingra & Anr.**

...

**Petitioners**

**Versus**

**Orient Craft Ltd. & Ors.**

...

**Respondent**

**Under Section: 241 & 242, CA 2013**

**Rule: 11 of NCLT Rules, 2016**

**Order delivered on 24.07.2024**

Due to paucity of time, the matter could not be taken up today, hence  
adjourned to 06.09.2024.

Sd/-  
**Court Officer**